

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI



257

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019 IN
PETITION NUMBER : CP/510/IB/2017
NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER
NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)
(VEESONS ENERGY SYSTEMS PVT LTD)
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Mohammed Umar. K for B. Dhanaaraj	Counsel for Respondent	
2.	R. THIRUNAVUKARASU Counsel for Applicant EPFO.	Counsel for the Petitioner - EPFO	
3.	Hussain for M.L. Ganesh	Counsel for SBI	Hussain

ORDER

At request of the Learned Counsels for the parties, post this matter on 24.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)